

सरकार ने उनके लिए तत्काल मकानों की व्यवस्था करने का फैसला किया है ? इसके बारे में क्या आपने कोई प्राश्चामन दिया था ?

श्री चन्ना रेड्डी : मुझ में मजदूरों के अलग अलग दलों के नेता जरूर मिले थे । उन्होंने कई चीजों की मांग की थी और मेमोरेंडम भी दिये थे । उनकी जांच पड़ताल हो रही है ।

Mr. Speaker: Now, Shri S. M. Banerjee.

श्री हुकम चन्द कछवाय : सम्मेलन के लिए स्थान देने का आपने क्या प्राश्चामन दिया था लेकिन अभी तक उनको स्थान नहीं दिया गया है . . .

Mr. Speaker: Order, order. I have called Shri S. M. Banerjee.

WRITTEN ANSWERS TO QUESTIONS

Conversions in Bihar

*189. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) whether it is true that over 2,000 Christian missionaries have rushed to Bihar to take advantage of the famine conditions and carry out mass conversions of the famine-stricken people tempting them with food packets, clothes and money supplied by foreign Governments;

(b) whether Government are aware that the Catholic Relief Services, a missionary organization, are actually feeding 400,000 famine-stricken persons with American help and has tied Christian religious medals and crosses around the necks of the famished people apparently for the purpose of identification, telling them that as long as they keep the medals round their necks and worship Jesus Christ, they will never have famine again;

(c) whether the Catholic Relief Services have also been given foodgrains by Government for distribution among the famine-stricken people;

(d) the steps taken by the Government to see that the present distress of the people of Bihar is not misused for the purposes of mass conversions by the Christian missionaries; and

(e) the number of foreign volunteer organisations and the names of the countries from which they come, working in Bihar at present among the famine-stricken population?

The Minister of State in the Ministry of Home Affairs (Shri Vidhya Charan Shukla): (a) While a large number of Christian missionaries, both Indian and foreign, are engaged in relief work in different parts of Bihar, information as regards the exact number who have gone to Bihar from elsewhere is not available. There have been reports of conversions in some individual cases but not on a mass scale.

(b) The total number of persons who are being fed in organised kitchens is about 4,76,000, and the Catholic Relief Services is only one of the twenty-six Indian and foreign relief organisations who are running these kitchens. There is no information to confirm what is stated in the latter part.

(c) No, Sir.

(d) Government are fully aware of the situation and suitable action will be taken if and when necessary.

(e) The information is being collected and will be laid on the Table of the House.

Leave Travel Concession to Central Government Employees

*190. Shri A. B. Vajpayee:
Shri N. S. Sharma:
Shri Shri Gopal Sahoo:

Shri Brij Bhushan Lal:
Shri Sharda Nand:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that only those Government servants are allowed the leave travel concession, whose home towns are beyond 300 miles from the place of their duty;

(b) whether it is also a fact that they constitute only a small percentage of the employees, whereas a greater number of them is denied this concession;

(c) whether Government propose to revise this travel concession so that all Government employees may avail of this concession by visiting places of historical and religious importance; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswami): (a) to (d). All employees of the Central Government who are entitled to regular leave are eligible for Travel concession. Under the Scheme, Government servants and their families proceeding to their home-town from their place of duty on regular leave are required to bear the entire cost of fares for the initial 400 kms. (160 kms. in the case of class IV staff) and the actual fare for the remaining distance is reimbursed by Government in full. The object of this concession is to assist employees in discharging their social and domestic obligations and thus to provide against persons residing away from places of Central Government employment being deterred by cost of travel from seeking service under the Centre. This concession is admissible once in a block of two years. In cases, where the home-town of the Government servant is situated at a distance of 400 Kms. (160 Kms. in the case of class IV Staff) or less from his Headquarters, the question of Government reimbursing to the Government servant the cost of actual fare

for the distance over 400 Kms. or 160 Kms., as the case may be, does not arise. No statistics have been collected regarding the number of such Government servants.

2. The existing scheme is a liberalisation introduced after discussion of a proposal made in the Joint National Council by the Staff side and it is not proposed to make any further changes. The scheme is not meant for subsidising the travel to places of historical and religious importance and, therefore, the question of extending it to cover such journeys does not arise.

Recruitment to Scientists' Pool

*191. Shri S. R. Damani:
Shri Hem Barua:
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to make special recruitment to the Scientists' Pool in order to have in Government, persons specialised in different spheres of technology, business and economics; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) No, Sir. Recruitment to the Scientists' Pool is a continuous process and applications are considered throughout the year.

(b) Does not arise.

Kidnapping by Mizo

*192. Shri N. E. Laskar:
Shri Bradhakar Supakar
Shri Liladhar Koteki:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Armed Mizo hostiles kidnapped a Sub-Inspector of Schools of Tripura and his peon on the 9th April, 1967;